

- READ : 1. District Court, Nanded Office Order No. Adm. / 10751 of 2012, Dated 28th September, 2012.
2. Hon'ble High Court Letter No. Rule / X.2304 / 84 / 78, Dated 09th July, 2015.

- :: OFFICE ORDER :: -

In compliance with the directions of the Hon'ble High Court laid down in the letter under reference and in the light of provisions of the Sexual Harrassment of Women at Workplace (Prevention, Prohobition and Redressel) Act 2013, I Miss Savita T. Barne, Principal District and Sessions Judge, Nanded, hereby constitute the " District Court Gender Sensitization and Internal Complaints Committee " (DCGSICC) as per provisions of Section 4 of the said Act to deal with complaints made with regard to sexual harrassment at the District Court precincts of Nanded Judicial District.

- | | |
|---|-------------------|
| 1) Mrs. Manjusha V. Deshpande,
District Judge – 3 and Assistant Sessions Judge,
Nanded, | Chairman, |
| 2) Mrs. Sonal N. Sachdeo,
Chief Judicial Magistrate, Nanded, | Member Secretary, |
| 3) Mr. D.T. Vasave,
Civil Judge, Senior Division, Nanded, | Member. |
| 4) Mr. Amriksingh Wasrikar,
District Govt. Pleader, Nanded, | Member, |
| 5) Mr. Sunil Vishwanathrao Shingne,
District Women and Child Development Officer, Nanded, | Member, |
| 6) Mr. Shivaji N. Hake,
Advocate, Nanded, | Member, |
| 7) Mrs. Geetanjali D. Sukalkar,
Advocate & Social Worker, Nanded, | Member |
| 8) Mrs. Alka J. Kurtadikar,
Advocate, Nanded, | Member, |
| 9) Mrs. Archana S. Khire,
PA to PDJ, District Court, Nanded, | Member, |
| 10) Mrs. Surekha P. Patni, Social Worker,
Amandeep, Row House No. 1, Hanuman Apartment,
VIP Road, Visawa Nagar, Nanded. | Member, |



As per provisions of Section 5 the Sexual Harrassment of Women at Workplace (Prevention, Prohobition and Redressel) Act 2013, the term of each member of the DGSICC shall be for two years.

The DGSICC shall hold the meetings as per provisions of Section 6 of the Sexual Harrassment of Women at Workplace (Prevention, Prohobition and Redressel) Act 2013.

District Court, Nanded.)
)
September 20th, 2016.)

J. N. M. M.
20/9/16.
(Miss Savita T. Barne)
Principal District Judge,
NANDED.

No. B-4(HC)/ *11538* of 2016.

Copy forwarded with compliments to the Chairman, Member Secretary and All Members of the DGSICC, alongwith copy of Notification No. Rule / P. 1605 / 2015, Dated 26th August, 2015 published in the Maharashtra Govt. Gazette Part IV – C Dated 28th August, 2015 for information and necessary compliance.

District Court, Nanded.)
)
September 20th, 2016.)
21

S. N. M. M.
20/9/16
Principal District Judge,
NANDED.

Secy (Adm)
20/09/2016
